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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	For filing	Rule 6 of IB	NLMK India Service Centre Pvt Ltd Vs
73/BB/17		objections		Universal Power Transformers Pvt Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RMSP Achante

Politioner

K. Dyshpantha Juna 9341223937

Leylander-

Derbomin

Radit Devenn 95/0654/54

Advocate for Johnsoner

ORDER

Counsel for Petitioner is present. PCS for Corporate Debtor is present. He again requested time for filing objections. Time is granted for filing objections as a last chance, list it on 08/02/2018.

Member (T)

Member (J)